

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1026/2013

Jabalpur, this Thursday, the 20th day of September, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

G.P. Gupta,
S/o Shiv Dayal Gupta
Aged 64 years
R/o 11 Koh-E-Fiza
B.D.A. Colony Bhopal

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India, (Through)
Secretary, Dept. of Post
Sansad Marg, New Delhi
PIN 110001

2. The Chief Post Master General
Hoshangabad Road
Bhopal 462012

3. Director
Postal Services,
Bhopal 462012

4. Sr. Supdt. Of Post Offices
Central T.T. Nagar,
Bhopal 462003

- Respondents

(By Advocate –**Shri S.K. Mishra**)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. It is observed that that the counsel for the applicant has not been appearing from the last three consecutive occasions i.e. on 15.11.2017, 05.02.2018 and 22.06.2018. Today also when the matter was called neither the applicant nor his counsel appeared on behalf of the applicant. Thus, it appears that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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